

O.A.1645/97.

To

1. The Commissioner of Central Excise and Customs,
Lalbahadur Stadium Road,
Bashwurbagh, Hyderabad.
2. The Secretary, Ministry of Finance,
Union of India, Govt. of India,
New Delhi.
3. One copy to Mr.P.P.Vittal, Advocate CAT.Hyd.
4. One copy to Mr.V.Vinod Kumar, Addl.CGSC. CAT. Hyd.
5. One copy to HHRP.M.(A) CAT.Hyd.
6. One copy to D.R.(A) CAT.Hyd.
7. One spare copy.

pvm.

12/12/97
I Court

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE

~~VICE-CHAIRMAN~~

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

DATED: *12/12/97*

ORDER/JUDGMENT

M.A./R.A./C.A. No.

O.A. No.

1645/97

T.A. No.

(W.R.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

Dismissed. *at the admission stage*

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

9/6 OA copy

